

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.424
Appeal No. 87/ND/252/2024

IN THE MATTER OF:

Growth Infradevelopers Private Limited	...	Appellant
Versus		
Registrar Of Companies	...	Respondent

Under Section 252(3)

Order delivered on 02.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant : Adv. Anang Shandilya, CS Aryan Vashisth
For the Respondent :
For the RoC : Adv. Aakash Sharma
For the I.T Department : Adv. Siddhartha Sinha Sr. SC, Adv. Dacchita Shahi
Jr. SC

HYBRID HEARING (PHYSICAL & VC)

ORDER

No representation on behalf of the Appellant. List the matter on **06.08.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)